of wind summer

Declaration of Assets and Liabilities



Year 2022-2023

1, Kumar Kamb	lesh.KenKar,son	/daughter/wife ofl	ite Anik Singh	
aged 5.2 years,	belonging toBi.h	iar Legislative	Assembly Secretario	1
service	and	presently	working	as
Library	Attendan	t	min e	
given herein belov	v the details of the	assets (immovable mo	ovable bank balance etc) of my	self

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given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S) SmtProble Vinkar	Dependant-1 Name AbhimaV Kumas	Dependant-2 Name Pallavi Kumari	Dependant-3 Name
(1)	cash	10,000	5,000	NIL	NIL	₽1
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,000	3,000	NIL	NIL	
(111)	Bonds, Debentures and Shares in Companies	NIL	MIL	HIL	NIL	
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 12252	LIC 13128	NIL	MIL	
(V)	Motor Vehicles (details of make, etc.)	NIL	HIL	MIL	MIL	
(VI)	Jewellery (give details of weight and value)	5gm	10 gm	WIL	HIL	
(VII)	Other assets, such as values of claims/interests	MIL	NIL	MIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependent here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated]

Sr. No.		self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	5.46 NeGmal Naugashi Munger		NIL	
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	NIL	House Incomplete	NIL	NIL	
(V)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on F.L.b., 2.023 3,50,000=110
(a)	(i) Loans from Banks	SBI, V, M. C Patona	
	(ii)Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government	NIL	NIL
	accommodation	Konnlesh Kinkar	

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to department dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments government transport (including aircraft and helicopter(s)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	PANNO-CURPK9913M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAM	No:-	PTS/BLA-1176
Gender	•	Male (M/F)
Date of Birth	:-	1 0 0 6 1 9 7 D (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Bihar Legislative Assembly, Secretariat
		(Full Name e.g. B.A.S.; Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Khagaria Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kr. Kamlesh Kirokar

Name of Employee: Kumox Kamlesh Kinkar

Designation: Library Attendent

Department: Bihar Vidhan Mandel, Library, Patne

Date: 13-02-2023

Place: Patna

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kr. Kamlesh Kinkar